

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF February – 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court	Dehradun	Commercial Suit no.350/2023	Bank of India Vs. Explore Fashion	-	-	23.01.2024
2	Commercial Court	Dehradun	Commercial Suit no.350/2023	Bank of India Vs. Explore Fashion	-	-	23.01.2024
3	Commercial Court	Dehradun	Commercial Suit no.269/2023	State Bank of India Vs. Yogendra Namkeen	-	-	30.01.2024
4	Commercial Court	Dehradun	Commercial Suit no.269/2023	State Bank of India Vs. Yogendra Namkeen	-	-	30.01.2024
5	Commercial Court	Dehradun	Commercial Suit no.375/2023	State Bank of India Vs. Arc Enterprises	-	-	07.02.2024
6	Commercial Court	Dehradun	Commercial Suit no.375/2023	State Bank of India Vs. Arc Enterprises	-	-	07.02.2024
7	Commercial Court	Dehradun	Commercial Suit no.375/2023	State Bank of India Vs. Arc Enterprises	-	-	07.02.2024
8	Commercial Court	Dehradun	Commercial Suit no.376/2023	State Bank of India Vs. Body Fit Gym Studio	-	-	07.02.2024

9	Commercial Court	Dehradun	Commercial Suit no.376/2023	State Bank of India Vs. Body Fit Gym Studio	-	-	07.02.2024
10	Commercial Court	Dehradun	Commercial Suit no.268/2023	State Bank of India Vs. Pahad Khabar Live	-	-	29.01.2024
11	Commercial Court	Dehradun	Commercial Suit no.268/2023	State Bank of India Vs. Pahad Khabar Live	-	-	29.01.2024
12	Commercial Court	Dehradun	Commercial Suit no.99/2023	UGB Vs. Ravindra Kumar	-	-	15.02.2024

Form -4						
List of total no. of cases randomly allocated during the month						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-

Form -5							
List of cases in which cases Management Hearing was held during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No.444 of 2022	Indian Oil Corporation Ltd. Vs. M/S Gold Plus Glass Industry Ltd.	I.P. Kohli, Kanti Ram Vs. Akshay Pradhan	06.12.2022	Yes	27.02.2024	446 days	Contested	N/A	N/A	U/s 13 of Commercial Court's Act r/w Section 37 of Arbitration Act.
		Dehradun	A.O. No.447 of 2022	Indian Oil Corporation Ltd. Vs. M/S Gold Plus Glass Industry Ltd.	I.P. Kohli, Kanti Ram Vs. Akshay Pradhan	06.12.2022	Yes	27.02.2024	446 days	Contested	N/A	N/A	U/s 13 of Commercial Court's Act r/w Section 37 of Arbitration Act.
2	Addl. District Judge, Commercial Court, Dehradun	1	Misc. Civil reg 70/10/2023	M.L AND COMPANY Vs BHEL	Sanjay Dutt Sharma	20.01.2023	No	08.02.2024	384	Contested	-	-	-
		2	Original Civil Suits/28/2021	B.S VENKATA RAMANA Vs DOON VALLEY DISTILLERS LTD	Vibhor Trikha	24.02.2021	No	15.02.2024	1091	Contested	-	-	-
		3	Arbitration/3/2022	UDRP Vs M/s PRAYAG CONSTRUCTION	Rajeev Acharya	17.01.2022	No	20.02.2024	754	Contested	22.02.2024	-	Sec-34
		4	Arbitration/4/2022	UDRP Vs M/s PRAYAG CONSTRUCTION	Rajeev Acharya	17.01.2022	No	20.02.2024	754	Contested	22.02.2024	-	Sec-34
		5	Misc. Civil reg 70/157/2023	Uttarakhand Gramin Bank Vs Rukmani Chauhan	Vijay Bhushan Pandey	11.10.2023	No	24.02.2024	130	Contested	-	-	-
		6	Arbitration/4/2024	Hemco Garments Vs Patanjali Ayurved Ltd.	Vibhor Trikha	14.02.2024	No	24.02.2024	10	Contested	-	-	Sec-29 A
		7	Misc. Civil reg 70/172/2023	Mukesh Kumar Vs Shriram Transport Finance Co.	Divyanshu Nautiyal	12.12.2023	No	27.02.2024	77	Contested	-	-	Sec-47

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	18	2	Nil	18	2
3	DLSA Bageshwar	Nil	2	Nil	2	Nil
4	DLSA, Dehradun	26	19	Nil	29	16
5	DLSA, Haridwar	3	12	Nil	4	11
6	DLSA,Nainital	11	26	1	6	30
7	DLSA, Pithoragarh	2	19	Nil	Nil	21
8	DLSA, U.S. Nagar	13	19	2	18	12

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		116	4	2	118
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1014	40	40	1014
3	Addl. District Judge, Commercial Court Haldwani	Nainital	273	7	1	279

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF February, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)nm	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	2	-	-	-	1
No. of cases Instituted	47	-	-	-	
No. of appeals filed	-	-	-	-	4
No. of cases pending	1293	-	-	-	118
No. of cases disposed of	41	-	-	-	2